

Charge) who were transferred to other places after 1st April, 1980 and how many of them did not join their new places of duty and how many cases transfer orders were subsequently cancelled/changed, and what are the reasons for such cancellations/ changes; and

(c) whether it is a fact that some Income-tax Officers and Assistant Commissioners of Income-tax Department (Delhi Charge) have remained without regular postings since April, 1980, If so, what are their names, the periods involved and the reasons for such non-postings in respect of each one of them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): (a) No, Sir.

(b) and c) Information is being collected and will be laid on the Table of the House.

Supply of item, through public distribution system

845. SHRI SHRIDHAR WASUDEODHABE: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government are considering any proposals to include more items for distribution through public distribution system; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJ MOHAN MOHANTY): (a) No, Sir.

(b) Does not arise.

Import of Spices from Indonesia and Singapore

846. SHRI BHAGAT RAM MANHAR: Will the Minister of COMMERCE be pleased to state:

(a) the number of parties who have applied for import of spices

from Indonesia and Singapore under O.G.L.;

(b) the names and particulars of parties to whom the import licences under OGL have been granted;

(c) the criteria for selection of parties who are granted import licence for spices under OGL; and

(d) whether it is a fact that M/s. Shriram Stores of Varanasi had also applied for a licence to import spices from Indonesia and Singapore under O.G.L., if so, when and what action has been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) to (d) Import of spices, namely, Cinnamon, Cassia, Nutmeg, Mace and Clove, is allowed under Open General Licence from all countries by all persons. For these items, therefore, individual importers are not required to apply for and obtain import licences.

Construction of Alumina/Aluminium Plant in Orissa

847. SHRI R. R. MORARKA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the construction of the Alumina/Aluminium Plant in Orissa has been started; if so, what is the tentative period for the completion of the plant; and

(b) if not, by when Government propose to start the construction of the plant?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Preparatory work for taking up the construction of alumina/aluminium complex in Orissa has been taken in hand by National Aluminium Company Limited. A detailed time schedule for the commissioning of the various sections of the complex is under preparation. However, on tentative basis, the operation of the various units is